

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Bhadreshwar Vidyut Pvt Ltd

PETITION NUMBER : CP/106/IB/2021

**APPLICATION NUMBERS : a) IA(IBC)/806(CHE)2024
b) IA(IBC)/812(CHE)2024
c) IA(IBC)/813(CHE)2024**

ORDER

6)(a) IA(IBC)/806(CHE)/2024 in CP/106/IB/2021

Ld. Counsel Mr. Sandeep Bajaj for the Applicant. Ld. Counsel Mr. Yashish Chandra and Ld. Counsel Mr. Varun for the RP.

This is an Application seeking conduct of CIRP as per the provisions of the code.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **12.06.2024**.

6)(b) IA(IBC)/812(CHE)/2024 in CP/106/IB/2021

None appears for the Applicant.

This is an application seeking to allow the present application and the prayer clause a of the IA(IBC)/1139(CHE)/2023 in CP/106/IB/2021 be read as follows:

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“Allow the present Application and set aside the email dated 23.02.2023, whereby the Respondent has classified the Applicant as a related party to the Corporate Debtor.

As the Applicant has not appeared the Applicant is directed to appear during the next hearing failing which the Application will be dismissed for non-prosecution.

List the application for hearing on **06.06.2024**.

6)(c) IA(IBC)/813(CHE)/2024 in CP/106/IB/2021

None appears for the Applicant.

This is an application seeking to allow the present application and the prayer clause a of the IA(IBC)/1140(CHE)/2023 in CP/106/IB/2021 be read as follows:

“Allow the present application and set aside the email dated 23.02.2023, whereby the Respondent has classified the Applicant as a related party to the Corporate Debtor”.

As the Applicant has not appeared the Applicant is directed to appear during the next hearing failing which the Application will be dismissed for non-prosecution.

List the application for hearing on **06.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk